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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No. 324/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY, 2018, 10:30 A.M

| Name of the Company | | Diva Lifestyle Pvt.Ltd | |
|---------------------|--|------------------------|---------------------|
| Under Section | | 391(2) 394 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Ms. Arman Abdulleh

2. Mr. Dilip K. Ghosh

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D. Ghosh
Advocate
for
the Transferee
& Transferee

ORDER

Ld. Counsels for the Petitioners appear.

List it for further consideration on 6th August, 2018.

Sd

(M. B. Gosavi)
Member(J)